

Rejection of application for certificate of registration

December 24, 1999

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on December 24, 1999 the application for Certificate of Registration submitted by the financial company Sandi Finance & Investment Limited, Mohalla Munshi Ganj, 'Purani Chauki', Sandi, Hardoi, Uttar Pradesh-241 403.

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 IA of the Reserve Bank of India Act, 1934.

**Alpana Killawala
General Manager**

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